

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 687/2023

In the matter of:

In re: Air Quality Index in various Cities

NDOH: 19.02.2024

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Filed by


(K.S. Jayachandran)

Special Secretary-Environment Department

Dated: 14 February, 2024

Place:

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 687/2023

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**STATUS REPORT ON BEHALF OF GOVT. OF NCT OF DELHI
WITH RESPECT TO ORDER DATED 05.12.23**

IT IS MOST RESPECTFULLY SHOWETH:

1. The Hon'ble Tribunal took up the above referred matter on 05.12.2023, has directed for the states to utilize the funds promptly as per approved action plan for non-attainment cities under the NCAP and without leaving any gap utilization. The Cities under consideration where apportionment study has not been done are required to complete the said study in respect of the factors contributing in pollution and focus on those factors which have a larger sharing contribution. Further efforts are required to ensure that air quality improves in the Cities under consideration.
2. That, City of Delhi is part of National Clean Air Program (NCAP) launched by Ministry of Environment, Forest & Climate Change, Government of India, where a series of

interventions in various sectors [transport /road dust/waste and biomass burning etc.] with respect to ambient air quality is being planned and implemented as part of air pollution mitigation measures; and 20%–30% reduction of Particulate Matter (PM10 and PM2.5) concentration is being targeted by 2025.

3. That, under NCAP, Govt. of NCT of Delhi has received Rs.11.24 Crore in FY 2021-2022 and Rs 22.5 Cr in FY 2022-23. The fund received under NCAP has been transferred to Municipal Corporation of Delhi (MCD) for the purchase of 14 Mechanical Road Sweepers, 28 Water Sprinkler/ Anti-Smog Guns and 2 pothole repair machines. Out of which Rs. 11.66 crores have been utilized for Procurement, Operation and maintenance of 28 water Sprinklers by MCD.The procurement of remaining machines are under progress.
4. That, out of allocated fund of Rs. 9.23 Crore for FY 2023-24, Rs. 8.93 Cr has been received by Delhi and has been transferred to New Delhi Municipal Council (NDMC) for creation of green buffers along with traffic corridors and their maintenance, end to end paving and C&D waste management under NCAP.

5. That, following three source Apportionment Studies have been completed/ undertaken by GNCTD and DPCC:

- (i) Comprehensive study on Air Pollution and Green House Gases in Delhi- 2016' conducted by IIT-Kanpur
- (ii) Source Apportionment of Ambient Particulate Matter during Winter Season in Delhi-2017 conducted by IIT-Madras & IIT-Delhi.
- (iii) "Real-Time Source Apportionment and Forecasting for Advance Air Pollution Management in Delhi" conducted by IIT Kanpur led consortium of organizations (IIT-Kanpur, IIT-Delhi, The Energy Research Institute, Air Shed and Indian Institute of Science Education and Research- Mohali), and the Real Time Advance Air Source Management Network, (R-AASMAN) has been made available on the website i.e. <https://raasman.com/>.

6. That, this Hon`ble Tribunal has also issued notice in OA 663/2023 on the similar issue and Government of NCT of Delhi has filed detailed report on 07.11.2023, 17.11.2023 and 05.12.203 covering all the aspects and to curb the air pollution within GNCTD. Same may kindly be perused for its true scope and spirit.

7. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.


(K.S. Jayachandran),
Special Secretary (Environment)
Government of NCT of Delhi

Delhi

Dated: 14 Feb 2024